for 1958-59. For Kerala, it is Rs. 10 lakhs.

Shri PERATH NARAYANAN NAIR: May I know if the provision made by the State in their Budget for noon-feeding of Rs. 25 lakhs has been cut down to about Rs. 11 lakhs by the Planning Commission?

DR. K. L. SHRIMALI: The position is—I have stated in the answer—that the Kerala Government has asked for certain additional amounts for this purpose and that request is under consideration. In the past they have received 50 per cent. assistance of the total expenditure. That is the basis on which grants are given.

SHAT PERATH NARAYANAN NAIR: If the State provision in the Budget for noon-feeding is cut, there will be a proportionate cut in the matching grant with the result that a substantial portion of the two million school children will have to go without noon-feeding. You are cutting down the State provision on the directive of the Planning Commission.

Dr. K. L. SHRIMALI: The whole matter is being examined. The Minister came and discussed this question with me and I said that we would get this matter examined by the Planning Commission.

Shrimati Savitry Devi Nigam: May I know the names of the States where the scheme of mid-day meal has been started and the Education Ministry has given grant?

DR. K. L. SHRIMALI: There are four States and they are Jammu and Kashmir, Kerala, Madras and Mysore.

SHRIMATI SAVITRY DEVI NIGAM: May I know if the Council of Child

Welfare has submitted some scheme in order to start this scheme in Delhi?

Dr. K. L. SHRIMALI: The hon. Member will kindly give me notice and I will answer that.

*233. [The questioner (Shri J. H. Joshi) was absent. For answer, vide col. 1219 infra.]

Representation from Surakchha Karmachari Sangh, Pachmadi

*234. Shri NIRANJAN SINGH: Will the Minister of DEFENCE be pleased to refer to the reply given to Starred Question No. 748 in the Rajya Sabha on the 23rd September, 1958 and state whether Government have received a representation from Karmachari Surakchha Sangh. Pachmadi to the effect that the cooks and water carriers of the Education Corps Centre and School, Pachmadi have to work for 15 hours?

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMAIAH): Yes, Sir. A letter forwarding certain resolutions passed at a meeting Surakchha Karmachari held on the 31st January 1959 has been received in the Defence Ministry on the 16th February 1959. One of these resolutions relates to the working hours of the cooks and water carriers at the AEC Centre School. It has been stated therein that certain orders passed by the Commandant of the School are not being followed. This is being looked into.

SHRI V. PRASAD RAO: May I know whether this Sangh is recognized?

SHRI K. RAGHURAMAIAH: I cannot say off-hand.

Mr. CHAIRMAN: Questions are over.